

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 114

CP No. 43/Chd/HP/2021

**IN THE MATTER OF:**

Dilip Kumar Ghosh

...Petitioner

Vs.

M/s Cadlay Pharma Pvt. Ltd.

...Respondent

**Under Section:** 241(1) Sec. 242(4)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 19.07.2024.

10.05.2024

Pooja

-Sd/-  
Court Officer